

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

File No. L-1/268/2022/CERC

Date: 3rd July, 2023

**ADDENDUM**

Subject: Terms and Conditions of Tariff for the period commencing from 1st April, 2024 – Approach Paper thereof.

Approach Paper on Terms and Conditions of tariff regulations for the Tariff Period 1.4.2024 to 31.3.2029 has been prepared by the staff of the Commission and published on 26.05.2023 for the suggestions/feedback of stakeholders, electricity industry players, etc.

Under Section 5.7 of the aforesaid approach paper, comments and suggestions are sought from stakeholders on the earlier norms and any changes that may be required to compensate the generators to operate the plants in a flexible manner to support the Grid.

In this regard, the Central Electricity Authority has prepared a compensation methodology for operating a thermal (coal) generating unit below the 55% minimum power level based on the CEA (Flexible Operation of Coal based Thermal Power Generating Units) Regulations, 2023 (copy enclosed).

Comments and suggestions/ feedback from the stakeholders are invited (3 hard copies + soft copy) on the compensation methodology so as to reach the Commission's office by 15th July 2023. Soft copy may be mailed at : [tariff-reg@cercind.gov.in](mailto:tariff-reg@cercind.gov.in)

**sd/-**  
**(Harpreet Singh Pruthi)**  
Secretary

Encl: As Above